

BEFORE THE NATIONAL GREEN
TRIBUNAL(WEST ZONE)

Original Application No.52/2023

IN THE MATTER OF:

KRUNNAL NARAYAN GHARE

----- APPLICANT

V/s

PUNE MUNICIPAL CORPORATION

AND OTHERS

----- RESPONDENTS

Say on behalf of Respondent No.7 i.e. Bhugaon Gram Panchayat
is as under:

1. At the outset, Respondent says that the contents of the application are not true and correct. There is no need to respond to all the allegations in the application. All the allegations in the application be considered to be denied by the Respondent, unless specifically admitted by the Opponent hereinafter.

2. The application filed by the Applicant is not true and correct. The same is not legal and bonafide hence is liable to be dismissed with heavy costs.

3. **WITHOUT PREJUDICE** the Respondent says that the Ramnadi should be Pollution free and due wastage water no pollution should be caused to the Ramnadi and accordingly following survey and steps were taken :

- The number of total families is 10017.
- The number of total families in Gavthan is 1229 and the left in the Survey number's total families are 8788.
- Individual Sewerage Tanks are there.
- Small Sewerage Treatment Plants are there.
- That the Grampanchayat has issued notices about not to throw/add/or give flow of wastage water in the canals or Ramnadi.
- Grampanchayat had follow up with PMRDA, Mayor and Commissioner of Pune Municipal Corporation, Home Minister of Pune District, Opposition Party Minister, Maharashtra State for sanction of land for the substations, drainage line to Bhugaon to Pune

Municipal Corporation, Roads to be sanctioned for all the work mentioned above.

- Without prejudice specifically the Respondent states that no wastage water of gavthan or wasti's is /goes into the Ramnadi.
- The fact is that the Sky Manas Lake Society's S.T.P treated water is left in the Ramnadi.

4. The Respondent says that the Grampanchayat is near to the Pune city and therefore the population is increasing day by day. That the Grampanchayat Bhugaon noticed that the S.T.P plant is/would be necessary this Respondent has made communication and has applied to PMRDA for making S.T.P. plant and making land available for the Grampanchayat for the S.T.P plant since the year 2018. The said applications are annexed herewith which are dated 26/09/2018, 13/06/2019, 23/11/2023, 07/09/2021 and 04/03/2024.

5. The Respondent says that accordingly this Respondent Grampanchayat, Zilla Parishad, Pune Minicipal Corporation and PMRDA had meeting on 05/04/2024 and the proposal of the same is pending before the Hon'ble Collector and the said work is in progress and process is going on.

6. The Respondent says that this Respondent do not have land and funds and therefore even after applying to the PMRDA this Respondent is not in a better position to develop larger S.T.P. plant. This Respondent has made provision of small sewerage tanks and has taken effective remedies that water pollution should not be done in the Ramnadi.

7. The Respondent says that the sewerage water or treated water is left by the societies and the Sky Manas Lake Society's treated water is going in the Ramnadi, but till then this Respondent Grampanchayat has diverted the same to the Pune Municipal Corporation drainage line so that Ramnadi is not polluted. That the drainage line of Pune Municipal Corporation is nearby to the jurisdiction of this Respondent and therefore this Respondent has applied to the Pune Municipal Corporation that until the S.T.P. plant is made for the Grampanchayat, till then the Grampanchayat line be joined to the Pune Municipal Corporation drainage line and accordingly application is made by this Respondent through Zilla Parishad i.e. Respondent no. 6.

8. The Respondent says that accordingly the Pune Municipal Corporation officers had visited the site and accordingly

with some terms and conditions had recalled this Respondent's say on 24/04/2024 for joining this Respondent's sewerage water to the Pune Municipal Corporation's S.T.P. plant. Accordingly this Respondent has given their say and application along with terms and conditions to the Pune Municipal Corporation on 02/05/2024 and the same work is in process of considering the joining of drainage line of Grampanchayat to the S.T.P. plant of Pune Municipal Corporation and if it is allowed then the sewerage treated water of the societies situated within the jurisdiction of this Respondent will not cause water pollution and Ramnadi would be neat and clean.

9. The Respondent says that the available funds with this Respondent are not sufficient and the expenses for Gutter line or S.T.P plants are approx. 7 to 8 crores and the said expenses amount is not available with the Grampanchayat. The said Grampanchayat has also applied with PMRDA for the same but the PMRDA is not positive and is negligible for no reasons or explanations.

10. The Respondent says that no wastage or sewerage water of the local residents or villagers is left out in the Ramnadi.

That the Grampanchayat has made provisions of Sewerage tanks in the Gavthan and Wasti's (small group of houses) and therefore no wastage water is left out in the Ramnadi.

11. The Respondent says that in the said Grampanchayat there is Sky Manas residential project and the treated water of the said Project is left in the Ramnadi by the said Project/Society holders. That the Grampanchayat has from time to time issued notices to the said Society for not leaving the wastage/sewerage water in the Ramnadi but the Society paid no heed and is irresponsible and negligent to stop the sewerage water in the Ramnadi. The notices issued to the said Society are annexed herewith separate list.

12. The Respondent says that the Grampanchayat has claimed for the funds for drainage line and other amenities from the following Hon'ble Authorities:-

- Pune Metropolitan Region Development Authority (PMRDA),
- Mayor Of Pune Municipal Corporation,
- Commissioner of Pune Municipal Corporation,
- Home Minister of Pune District,
- Opposition Party Minister, Maharashtra State.

13. The Respondent specifically says that at present the Respondent Grampanchayat has made provisions for small societies, Gavthan, small group of houses (Wasti) has provided Sewerage tanks and therefore no water of this Respondent Grampanchayat sewerage or wastage water is left into the Ramnadi or any other canal or river.

14. The Respondent specifically states that the treated water of Sky Manas Society is left into the river which is adjacent to the river. The Grampanchayat has also given notices to the said Society but it is irresponsible and negligent and ignores any of the notices given by this Respondent.

15. The Respondent specifically denies that due to this Respondent no adverse impacts to the flora, fauna of the river is caused or any of its connected water bodies are river effected nor any health issues of the residents living in the vicinity has arosed. The Respondent is not discharging any untreated sewage into Ramnadi river and has possibly taken maximum curative and preventive measures to stop water pollution. The Respondent has

also taken effective remedies to stop the passing polluted water in the Ramnadi.

16. The Respondent says that this Respondent is not into violation of environmental laws and norms and is trying its best to keep the surroundings and river neat and clean away from water pollution and there is no harm to the river because of this Respondent.

17. The Respondent states that the present admittedly as mentioned in the application by the Applicant Grampanchayat falls under PMRDA and the PMRDA even after continuous follow up is not providing funds to the Respondent to develop the better remedies for stopping the water pollution and other developments. The PMRDA gets 50% of revenue from the Zilla Parishad i.e. Respondent No. 6, but then too PMRDA is negligible and irresponsible to take care of this Respondent prayers for providing funds and other developments for keeping the jurisdiction neat and clean and free from water pollution.

18. The Respondent says that if the Hon'ble Tribunal is pleased to dismiss the application no loss whatsoever

417

nature shall be caused to the Applicant. Considering all the above circumstances the application is liable to be dismissed with heavy costs.

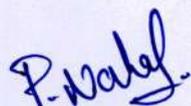
19. It is, therefore, prayed that-

- a) The application of the Applicant against this Respondent be dismissed with costs.
- b) Any other relief be granted in favor of this Respondent in the interest of justice.

PUNE

DATED: 21/05/2024


Respondent no.7


Adv for Respondent

418



AFFIDAVIT

BEFORE THE NATIONAL GREEN TRIBUNAL(WEST ZONE)

Original Application No.52/2023

IN THE MATTER OF:

KRUNNAL NARAYAN GHARE

----- APPLICANT

V/s

PUNE MUNICIPAL CORPORATION

AND OTHERS

----- RESPONDENTS

I, MR. PRATAP TUKARAM MANE, Age: 56 years,
Occupation: Service, Address at: Mukum Post : Bhugaon,
Taluka : Mulshi, District: Pune the Gramvikas Officer
Bhugaon i.e. Respondent No. 7, do hereby take oath and
state on solemn affirmation that:

That the contents of paragraph no.1 to 19(a) and (b) of
the reply of the application are true and correct to the
best information and knowledge and as per my
instructions the reply is drafted, I have read the
reply/say and it is as per the correct information
provided by me.

Whatever stated herein above is true and correct to the best of my knowledge, information and belief. The contents of the reply/affidavit are explained to me in Marathi by my advocate. In witness whereof, I have signed hereunder on this 20th day of May, 2024 at Pune.

Pratap Affiant

(MR. PRATAP TUKARAM MANE)

I Know the Affiant

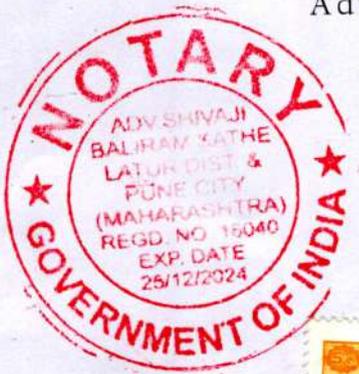
P. Wadhvani
Advocate

20 MAY 2024

BEFORE ME

Shivaji

ADV. SHIVAJI BALIRAM SATHE
LATUR DIST. & PUNE CITY
NOTARY GOVT. OF INDIA
REGD. No. 16040



Noted & Registered
At. Sr. No 554/2024



420

BEFORE THE NATIONAL GREEN TRIBUNAL (WEST
ZONE)

Original Application No: 52/2023.

KRUNNAL NARAYAN GHARE

----- APPLICANT

V/s

PUNE MUNICIPAL CORPORATION

AND OTHERS

----- RESPONDENTS

List of documents on behalf of the Respondent No.7 is as
under: -

Sr. No	DOCUMENTS	DATE	TYPE OF COPY
1.	Grampanchayat Bhugaon letter to Hon. Group Development officer	26.09.2018	Xerox
2.	Grampanchayat Bhugaon letter to PMRDA	13.06.2019	Xerox
3.	Grampanchayat Bhugaon to PMRDA	09.09.2021	Xerox
4.	Grampanchayat Bhugaon letter to PMRDA	23.11.2023	Xerox
5.	Zilla Parishad to Pune Municipal Corporation	04.03.2024	Xerox

421

6.	Grampanchayat Bhugaon to Pune Municipal corporation	04.03.2024	Xerox
7.	Grampanchayat Bhugaon to PMRDA	04.03.2024	Xerox
8.	Grampanchayat Bhugaon to Zilha Parishad	22.04.2024	Xerox
9.	Pune Municipal corporation to Zilha Parishad	24.04.2024	Xerox
10.	Grampanchayat Bhugaon to Pune Municipal Corportion	30.4.2024	Xerox
11.	Zilha Parishad to P.M.C.	02.05.2024	Xerox
12.	Grampanchayat Bhugaon to P.M.C.	02.05.2024	Xerox
13.	Grampanchayat Bhugaon to PMRDA	02.05.2024	xerox
14.	Minutes of the meeting regarding administration of Sewage water sent in Ram River.	05.04.2024	Xerox

Place-Pune

Date -21/05/2024

Respondent

P. N. N. N.
Advocate for Respondent

ISO मानांकित आदर्श 422

ग्रामपंचायत भुगांव

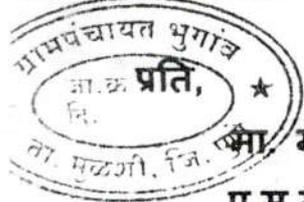
मु. पो. भुगांव, ता. मुळशी, जि. पुणे- ४१२ ११५

Email : grampanchayat.bhugaon2013@gmail.com www.grampanchayatbhugaon.com

श्री. एम.एच.शेलार
(ग्रामविकास अधिकारी)

सौ. जयश्री बाळकृष्ण कुंभार
(उपसरपंच)

श्री. विजय निवृत्ती सातपुते
(सरपंच)



जा. क्र. २५६१९८
दिनांक: २६/०९/१८

मा.गटविकास अधिकारी सो।(उ.श्रेणी)
प.स.मुळशी,(पौड)
द्वारा

मा.महानगर आयुक्त सो।,तथा
मुख्य कार्यकारी अधिकारी सो।.पुणे,
महानगर प्रदेश क्षेत्र विकास पुणे.

विषय - घनकचरा व सांडपाणी व्यवस्थापन करितो सरकारी जागा.अ.

(PMRD Aच्या ताब्यातील अमिनिटी स्पेसची जागा)मिळण्याबाबत.

संदर्भ - १)मा.मु.का.अ.सो.जि.पुणे यांनी दि.०८/०६/२०१८ रोजी दिलेल्या
सूचने प्रमाणे

२)मा.उप.मु.का.अ.सो.(पा.पु.स्व.) जि.प.पुणे यांचे दि.०३/०६/१८

जा.क्र.५५/६१२/१८

३)पं.स.मुळशी येथील दि.०७/०९/१८ रोजीच्या सभेतील सूचनेप्रमाणे

महोदय,

वरील संदर्भीय विषयानुसार विनंतो करण्यात येते की, ग्रा. पं. भुगांव, ता.मुळशी, जि.पुणे येथे मोठ्या प्रमाणात आपल्या मार्फत गृहप्रकल्पांना बांधकाम परवानगी देण्यात आल्या आहेत.आपण दिलेल्या परवानगीप्रमाणे अंदाजे ३००० ते ४००० हजार सदनिकांची निर्मिती झालेली असून २ वर्षात १०००० हजार सदनिकांची निर्मिती होणार आहे. त्यामुळे या ठिकाणी मोठ्या प्रमाणात नागरी वस्ती वाढली असून रस्ता, पाणी, घनकचरा,सांडपाणी मूलभूत सुविधा प्रश्न उद्भवला असून ग्रा.पं.मार्फत मूलभूत सुविधा पुरविणे अशक्य होत आहे.

लिपिक

महानगर नियोजनकार (वि.प.)
मु.स.प्र.वि.प्रा. पुणे

GRAMPANCHAYAT BHUGAON

At Po. Bhugaon, Tal. Mulshi, Dist. Pune - 412115

Email ID- grampanchayat.bhugaon2013@gmail.com

Mr. Pratap Tukaram Mane
(Village Development Officer)

Mr. Somnath Trimbak Navle
(Administrator)

Grampanchayat Bhugaon

O. No. 256/18

Date: 26/09/18

To,
Hon. Group Development Officer (U grade),
Panchayat Samiti, Mulshi, (Paud)

through

Hon. Municipal Commissioner, &
Chief Executive Officer, Pune
Pune Metropolitan Region Development Authority.
Pune.

Sub:- Regarding getting Government land (Aminity space in the possession of PMRDA) for cubic trash & sewage water administration.

FOR

- Ref:- 1) As per suggestions given by Hon. M.K.A.S.G. Pune on 08.06.2018
2) As per suggestions given by Hon. Asst. M.K.A.S.G. (P.P.S.) Pune on 03.06.18
3) As per suggestions given in the meeting of Panchayat Samiti on 07.09.18.

Sir,

With reference to above subject it is requested that you have given construction permissions on large scale at Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune. According to your permissions, about 3000 to 4000 flats are constructed in this area. In next 2 years, about 10000 flats will be constructed. Due to this civil population has been increased on large scale, and hence we are facing problems of infrastructural facilities such as roads, water, cubic trash, sewage water. And it is become impossible to provide these infrastructural facilities through Grampanchayat.

Sd/- Clerk
Metroplitan Planner (V.P.)
P. M. R. D. A., Pune



ग्रामपंचायत भुगांव

मु.पो.भुगांव, ता.मुळशी, जि.पुणे-४१२११५

Email : grampanchayat.bhugaon2013@gmail.com

www.grampanchayatbhugaon

श्री.एम.एच.शेलार
(ग्रामविकास अधिकारी)

श्री.अक्षय बाळासाहेब सातपुते
(उपसरपंच)

सौ.निकीता रमेश सण
(सरपंच)



भा.आयुक्त सो,तया
कार्यकारी अधिकारी सो,
पुणे महानगर प्रादेशिक विकास पुणे

ग्रामपंचायत भुगांव

दिनांक ५.५.१९...

पत्रांक ९३/०६/१९

विषय - विकास कामांसाठी निधी उपलब्ध होणे बाबत.

संदर्भ - गा.पं.मासिक सभा दि.०४/०६/२०१९ च्या चर्चेनुसार.

महोदय,

वरील विषयानुसार विनंती करण्यात येते की, मौजे भुगांव हे गाव म.न.पा. पुणे हद्दीलगत असल्याने येथील लोकसंख्या झपाट्याने वाढत आहे. गा.पं.ची सध्याची लोकसंख्या २० ते २५ हजार इतकी असून वाढत्या लोकसंख्येमुळे ग्रामपंचायत हद्दीत मूलभूत सुविधा निर्माण करण्याचा आर्थिक ताण ग्रामपंचायतवर येत आहे. आपल्या मार्फत गृह प्रकल्पांच्या बांधकामांना मंजूरी देण्यात येत असून त्यासाठी कोटयावधी रुपयांचा विकास निधी संबंधित परवाना धारकांकडून जमा केलेला आहे. आज रोजी गा.पं.हद्दीत ३ ते ४ हजार सदनांकांचे (फ्लॅट) बांधकाम पूर्ण झाले आहे. तरी खालील प्रमाणे मूलभूत सुविधांची कामे करणेचे गरजेचे आहे.

कामे खालील प्रमाणे -

अ.क्र.	कामाचे नाव	कामाचे ठिकाण	अंदाजे रक्कम
१	भुयारी गटर कामे करणे.	पाझर तलाव ते म.न.पा.हद्दीपर्यंत	२ कोटी
२	सांडपाणी शुध्दीकरण (S.T.P.)	रामनदी म.न.पा.हद्दी लगत	२ कोटी
३	जोड रस्ते / अंतर्गत रस्ते करणे.	गा.पं.हद्दीत व वाडी वस्ती	२ कोटी
४	घनकचरा व्यवस्थापन व कचरा गाडी २ ट्रॅक्टर/ट्रॉली सह.	आपल्या ताब्यातिल अमिनिटी स्पेस	१ कोटी
५	नवळे (मुळा नदी) येथून १० इंची DI पाईप लाईन करणे.(७ कि.मी.)	नवळे नदी ते गा.पं.नळ पा.पु योजनेपर्यंत	३ कोटी

वरील प्रमाणे मूलभूत सुविधांसाठी तातडीने निधी उपलब्ध करण्यासाठी योग्य ते सहकार्य करावे ही नम्र विनंती.

[Signature]
लिपिक

ग्रामपंचायत अधिकारी

GRAMPANCHAYAT BHUGAON

At Po. Bhugaon, Tal. Mulshi, Dist. Pune - 412115

Email ID- grampanchayat.bhugaon2013@gmail.com

Mr. Pratap Tukaram Mane
(Village Development Officer)Mr. Somnath Trimbak Navle
(Administrator)

Grampanchayat Bhugaon

O. No. 55/19

Date: 13/06/19

To,
Hon. Commissioner saheb,
& Chief Executive Officer saheb,
Pune Metropolitan Region Development Authority.
Pune.

Sub:- Regarding funds to be made available for development works.

Ref:- As per Grampanchayat monthly meeting dt. 04/06/2019.

Sir,

With reference to above subject it is requested that, as the village Mouje Bhugaon is situated near to P.M.C. boundary, population is growing very fast. At present population of the Grampanchayat is about 20 to 25 thousand. Due to increasing population Grampanchayat is facing financial pressure for creating infrastructural facilities. You are giving permissions to construct new housing projects, and thereby you have collected crores of rupees on account of Development fund. At present construction of about 3 to 4 thousand flats have been completed in Grampanchayat area. Hence it is necessary to complete works of infrastructural facilities as mentioned below.

S.No.	Name of work	Place of work	Approx. cost
1)	Underground gutters	Pazar talao to PMC boundary	2 crores
2)	Sewage Treatment Plant	Ram river, near PMC boundary	2 crores

- | | | | |
|----|---|---|----------|
| 3) | Connecting roads/internal roads | In G. P. boundary and colonies | 2 crores |
| 4) | Cubic trash administration & garbage vehicle
2 tractors/with trolley | Aminity spaces in
in your possession | 1 crore |
| 5) | Making 10" DI pipe line
from Lavle(Mula river) | Lavale river to G.P. | 3 crores |

It is requested that proper co-operation may be extended urgently for providing infrastrucural facilities.

Sd/-
Clerk

Sd/-
Village Development Officer

427

ISO मानांकित

स्थापना : १६.१०.१९५६



ग्रामपंचायत भुगांव

मु.पो.भुगांव, ता.मुळशी, जि.पुणे - ४१२११५

Email - grampanchayat.bhugaon2013@gmail.com



श्री.एम.एच.शेळार
(ग्रामविकास अधिकारी)

सौ.निकीता रमेश सणस
(सरपंच)



ग्रामपंचायत भुगांव

दिनांक ३.१०.२०२१

दिनांक ०९/०९/२०२१

मा.आयुक्त सो।, तथा
मुख्य कार्यकारी अधिकारी सो।,
पुणे महानगर प्रादेशिक विकास महामंडळ.

विषय - पुणे महानगर प्रदेश विकास प्राधिकरण क्षेत्रातील गावांमध्ये सर्वांगीन विकासाच्या दृष्टीने
मूलभूत सुविधा प्रयोजनाकरीता जागा आरक्षण बाबत.

संदर्भ - मा.अध्यक्ष /मुख्य कार्यकारी अधिकारी जि.प.पुणे जा.क्र. जिप / स्व. भा. मि /ME/ PMRDA
/SLWM/ जागा १२५/२०२१

महोदय,

वरील संदर्भीय विषयानुसार विनंती पुर्वक हरकत नोंदविण्यात येते की, ग्रा.पं.भुगांव पुणे महानगर प्रदेश विकास प्राधिकरण क्षेत्रात आहे. भुगांव हे पुणे महानगर पालिकेच्या पश्चिम भागालगत लोकसंख्येने सर्वात मोठे गाव असून गावातून पुणे कोलाड राष्ट्रीय महामार्ग व जवळच मुंबई बेंगलोर महामार्ग जात असल्यामुळे गावाच्या नागरी वस्तीचा वाढीचा वेग प्रचंड आहे. सध्याची लोकसंख्या ३० ते ४० हजार इतकी असून भविष्यात (५ ते १० वर्षात) भुगांवची लोकसंख्या १ लाखाच्या पुढे होणार आहे.

वाढत्या नागरीकरणामुळे गावामध्ये घनकचरा व सांडपाणी समस्या वाढल्या असून कोणत्याही प्रकारची शासकीय जागा ग्रामपंचायत भुगांव हद्दीत उपलब्ध नाही. त्यामुळे गावाच्या सर्वांगीन विकासासाठी इतर मूलभूत नागरी सुविधा पुरविण्यासाठी आरक्षित जमिनीची आवश्यकता आहे. पी एम आर डी च्या मालकीच्या जागा खालील मूलभूत सुविधा करिता आरक्षित करण्याबाबत व भाडे करारावर मिळण्याबाबत वेळोवेळी पत्र व्यवहार करून मागणी केलेली आहे.

अ.क्र.	मूलभूत सुविधा बाबत	अंदाजे लागणारे क्षेत्रफळ
१	प्रशासकीय इमारत	११ गुठे
२	जलशुध्दीकरण केंद्र / W.T.P.	१७ आर
३	मल निसारण केंद्र / S.T.P.	१६ गुठे
४	स्मशानभूमी/शेड/सुधारणा	१६ गुठे
५	ग्रामपंचायत कार्यालय	१० गुठे

[१.१.०]

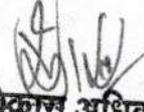
अ.क्र.	मूलभूत सुविधा बाबत	अंदाजे लागणारे क्षेत्रफळ
६	सामाजिक सभागृह / सभामंडप	१० गुठे
७	खेळाचे मैदान/ विरंगुळा केंद्र	२४ गुठे
८	वाहनतळ	१० गुठे
९	अंगणवाडी	१० गुठे
१०	वाचनालय	५ गुठे
११	जिल्हा परीषद शाळा	३० गुठे
१२	प्रा.आ.केंद्र उपकेंद्र मागणी	१० गुठे
१३	दशक्रिया विधी घाट	१६ गुठे
१४	पाण्याची टाकी	१७ गुठे
१५	घनकचरा व्यवस्थापन	४३ गुठे
१६	बस स्थानक / ST स्थानक	५ गुठे

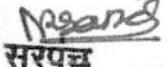
वरील प्रमाणे आपल्या पुणे विकास प्राधिकरण अंतर्गत सन २०२१/२२ मध्ये नव्याने करावयाच्या आराखड्यामध्ये ग्रामपंचायतीच्या सर्वांगीन विकासासाठी व इतर मूलभूत नागरी सुविधा पुरविण्यासाठी सोबत जोडलेल्या तक्त्या नुसार पीएम आर डी च्या मालकीच्या सर्व्हे नं. मधील (अमिनिटी स्पेसच्या) जागा आरक्षित करण्यात याव्यात. ही नम्र विनंती.

टिप - सोबत ग्रा.पं.ने वेळोवेळी केलेल्या पत्रव्यवहाराची झेरॉक्स जोडत आहे.

१) दि. २६/११/२०१८ २) दि. १३/११/२०१९, ३) दि. २०/१२/२०१९

४) दि. ४/०३/२०२० दि. १८/५/२०२१


ग्रामविकास अधिकारी
ग्रामपंचायत भुगांव
ता. मुळशी, जि. पुणे.


सरपंच
ग्रामपंचायत भुगांव

GRAMPANCHAYAT BHUGAON

At Po. Bhugaon, Tal. Mulshi, Dist. Pune - 412115

Email ID- grampanchayat.bhugaon2013@gmail.com

Mr. Pratap Tukaram Mane
(Village Development Officer)Mr. Somnath Trimbak Navle
(Administrator)

Grampanchayat Bhugaon

O. No. 902/2021

Date: 09/09/2021

To,
Hon. Commissioner saheb,
& Chief Executive Officer saheb,
Pune Metropolitan Region Development Authority.
Pune.

Sub:- Regarding land reservation for overall development of the villages situated in the area of Pune Metropolitan Region Development Authority, for the purpose of providing Infrastructural facilities.

Ref:- Letter O. No. JiP/S.B.M./ME/PMRDA/SLWM/Jaga 925/2021 from Hon. President/Chief Executive Officer, Z. P. Pune.

Sir,

In respect to the above subject, an objection is herewith submitted that Grampanchayat Bhugaon is in the area of Pune Metropolitan Region Development Authority. Bhugaon village is biggest village in the West side of Pune Municipal Corporation's boundary. Kolad National Highway is going through the village and Mumbai Bangalore High Way is very near to this village, hence expansion speed of civil population is very high. At present population of this village is about 30 to 40 thousand. And in future (within 5 to 10 years) the population of Bhugaon will be more than 1 lakh.

Due to increase of civilization, problems of cubic trash and sewage water is increasing day by day. And there is no place available in the boundary of Grampanchayat Bhugaon for solving this problems. Hence reserved land is necessary for providing infrastructural facilities, for overall development of the village. Correspondance has been done, from time to time, for reserving following lands, owned by P.M.R.D.A., for providing infrastructural facilities.

S.No.	Regarding Infrastructural facilities	Approx.required area
1.	Administrative Building	11 R.
2.	Water treatment plant	17 R.

3.	Sewate treatment plant	16 R.
4.	Masan land/shed/development	16 R.
5.	Grampanchayat office	10 R.
6.	Social auditorium/meeting hall	10 R.
7.	Playing ground/Entertainment centre	24 R.
8.	Parking place	10 R.
9.	Courtyard shelter	10 R.
10	Library	5 R.
11	Zilla Parishad school	30 R.
12	Primary Health centre, sub centre	10 R.
13	Funeral rites place	16 R.
14	Water tank	17 R.
15	Cubic trash administration	43 R.
16	Bus stop/ST stop	5 R.

Hence it is requested that, places in the lands owned by P. M. R. D. A. (amenity spaces) may be reserved in the new plans to be prepared for the year 2021/22 under Pune Development Authority, for overall development of the Grampanchayat and for providing infrastructure civil facilities, as mentioned in the statement.

Note :- Xerox copies of correspondence done by Grampanchayat, from time to time, are enclosed herewith.

1) Date : 26//2018 (2) Date 13/6/2019 (3) Date : 20/12/2019

4) Date 4/03/2020, (5) Date 18/5/2021.

Sd/-

Vill. Dev. Officer

Sd/-

Administrator

Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune

ग्रामपंचायत भुगांव



मु.पो.भुगांव,ता.मुळशी,जि.पुणे - ४१२११५

Email - grampanchayat.bhugaon2013@gmail.com

श्री.प्रताप तुकाराम माने
(ग्रामविकास अधिकारी)

श्री.दिनेश दिलीप सुर्वे
(उपसरपंच)

सौ.वैशाली मनोहर सणस
(सरपंच)



ग्रामपंचायत भुगांव
बाबक नं. ३८६/२०२३
दिनांक २३/११/२०२३

मा.आयुक्त सोा,
तथा
मुख्य कार्यकारी अधिकारी सोा,
पुणे महानगर प्रादेशिक विकास पुणे

विषय - पुणे महानगर प्रदेश विकास प्राधिकरण क्षेत्रातील मल निसारण केंद्र
उभारणीची सोय करणे बाबत.

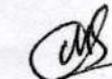
महोदय,

उपरोक्त विषयी विनंती करित आहोत की, ग्रा.पं.भुगांव हे पुणे महानगर पालिके शेजारी असल्याने नागरीकरण मोठ्या प्रमाणात होत आहे. सध्या ग्रामपंचायतीची लोकसंख्या अंदाजे चाळीस हजाराच्या आसपास आहे. सध्या ग्रामपंचायतीला मलनिसारण केंद्र (S.T.P.) उभारणे अत्यंत गरजेचे आहे. सध्या ग्रामपंचायत हद्दीतील सांडपाणी मोठ्या प्रमाणात S.T.P.प्लॅन्ट नसल्याने थेट रामनदीत सोडले जात असून रामनदी बावधन हद्दीतील पाणी प्रदुषणाबाबत राष्ट्रीय हरीत लवादाकडे तक्रार दाखल केल्याने ग्रा.पं.भुगांवचे सांडपाणी पुणे महानगर पालिका हद्दीत जाते ते बंद करणे बाबत महानगर पालिके मार्फत पत्र व्यवहार झालेला आहे.

ग्रामपंचायत भुगांव,ता.मुळशीची आर्थिक परिस्थिती मलनिसारण केंद्र (S.T.P.)उभारणे ऐवढी सक्षम नसल्याने आपल्या मार्फत मूलभूत सुविधा अंतर्गत मलनिसारण केंद्र उभारावे व बंद गटर काम करून घ्यावे ही नम्र विनंती.


ग्रामविकास अधिकारी
ग्रामपंचायत भुगांव
ता. मुळशी, जि. पुणे

V.M Suresh
सरपंच
ग्रामपंचायत भुगांव


23/11/23
स्विय सहाय्यक
महानगर आयुक्त व
मुख्य कार्यकारी अधिकारी

GRAMPANCHAYAT BHUGAON

At Po. Bhugaon, Tal. Mulshi, Dist. Pune - 412115

Email ID- grampanchayat.bhugaon2013@gmail.com

Mr. Pratap Tukaram Mane
(Village Development Officer)

Mr. Somnath Trimbak Navle
(Administrator)

Grampanchayat Bhugaon

O. No. 386/2023

Date: 23/11/2023

To,
Hon. Commissioner saheb,
& Chief Executive Officer saheb,
Pune Metropolitan Region Development Authority.
Pune.

Sub:- Regarding availing facility of Sewage Treatment Plant in
Pune Metropolitan Region Development Authority area.

Sir,

In respect to the above subject it is requested that Grampanchayat Bhugaon is near to PMC area, hence there is vast civilization. At present the population of Grampanchayat is about fourty thousand. At present is very necessary for the Grampanchayat to erect Sewage Treatment Plant. As there is no big S. T. P. plant in grampanchayat boundary, sewage water is directly sent into Ram river. Due to this pollution, a suit has been filed in Green Tribunal, hence correspondence regarding stopping the flow of sewage water in to the boundary of PMC through Grampanchayat Bhugaon, has been done previously.

As Grampanchayat's financial position at present is not competent for erecting S. T.P., hence it is requested that the work of erecting S. T. P. and work of closed gutters may be provided through you under Infrastructural Facility scheme.

Sd/-

Vill. Dev. Officer

Sd/-

Administrator

Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune

433



जिल्हा परिषद, पुणे
जिल्हा पाणी व स्वच्छता मिशन कक्ष
स्वच्छ भारत मिशन (ग्रा)



महिन जिल्हा परिषद इमारत, डॉ. बाबासाहेब आंबेडकर रस्ता, - पुणे ०१

जा.क्र.जि.प/स्वभामि/ME/PMC/LWM/१६७/२०२४

दिनांक २६/०२/२०२४

०४/०२/२०२४

मा. आयुक्त,
महानगर पालिका, पुणे

विषय : महानगर पालिका पुणे लगत गावचे सांडपाणी मनपा पुणेचे सांडपाणी वाहतुक गटारला जोडणे बाबत...
संदर्भ : सरपंच व ग्रामविकास अधिकारी, ग्रा. पं. भुगाव ता. मुळशी यांचे जा. क्र.३४/२०२४ दि. ०२.०२.२०२४ चे पत्र महोदय,

उपरोक्त विषयान्वये ग्रा. पं. भुगाव, ता. मुळशी येथे सांडपाणी व्यवस्थापन सद्यस्थितीत कार्यान्वीत नसल्याने गावातील सांडपाणी उघडयावर / रामनदीत कोणत्याही प्रकारचे प्रक्रीया नकरता सोडले जात असल्याबाबत तक्रारी होत आहे.

सद्यस्थितीत जिल्ह्यात स्वच्छ भारत मिशन (ग्रा) अंतर्गत गावस्तरावर सांडपाणी व्यवस्थापन करणे जिल्ह्यातील सर्व गावांमध्ये सांडपाणी प्रकल्प कार्यान्वीत करिता सर्व गावांचे सर्वेक्षण करणे, सविस्तर प्रकल्प अहवाल (DPR) तयार करणे, अंदाजपत्रके तयार करणे, सादरीकरण करणे, तांत्रिक मान्यता घेणे, प्रशासकीय मान्यता घेणे व कार्यांरंभ आदेश निर्गमित करणे तसेच प्रकल्पाचे अनुषंगाने तांत्रिक सल्ला व साहाय्य करणे व प्रकल्प पर्यवेक्षण करिता सेवाभावी संस्था / तांत्रिक सल्लागार संस्था / कंत्राटदाराचे Panel (समूह) तयार करून त्यांचेकडून गावांचे DPR व अंदाजपत्रके तयार करणेची कार्यवाही सुरु आहे.

ग्रा. पं. भुगाव ता. मुळशी येथील सद्यस्थितीत गावातील सांडपाणी उघडयावर / रामनदीत कोणत्याही प्रकारचे प्रक्रीया नकरता सोडले जात आहे. सदरचे गावात स्वच्छ भारत मिशन (ग्रा) अंतर्गत लवकरच प्रकल्प राबविला जाणार आहे. तथापी ग्रा. पं. भुगाव ता. मुळशी या गावात स्वच्छ भारत मिशन (ग्रा) अंतर्गत सांडपाणी व्यवस्थापन प्रक्रीया प्रकल्प सुरु होई पर्यंत गावातील सांडपाणी बंदिस्त गटारद्वारे महानगर पालिका पुणेचे हद्दीलगत पर्यंत आलेले आहे.

तरी ग्रा. पं. भुगाव ता. मुळशी या गावातील सांडपाणी पुढील प्रक्रीया करिता महानगर पालिका, पुणेचे बंदिस्त गटारला जोडणी करून पुढील प्रक्रीयास घेण्यात यावे हि विनंती.

आपला विश्वास,

रमेश चव्हाण (भा.प्र.से)
मुख्य कार्यकारी अधिकारी
जिल्हा परिषद, पुणे

434

ZILLA PARISHAD, PUNE

District Water & Cleaning Mission Cell

Swachha Bharat Mission

New Z.P. Building, Dr. Babasaheb Ambedkar Road, Pune-01

O.No. Z.P./SBM/ME/PMC/LWM/167/2024

Date: 04/03/2024

To,

Hon. Commissioner saheb,
Municipal Corporation, Pune.

Sub:- Regarding connecting sewage water lines of villages near Pune
Municipal Corporation's boundary to PMC sewage water lines.

Ref:- Letter O. No. 34/2024 dt. 02.02.2024 from Sarpanch & Village
Development Officer, Grampanchayat Bhugaon, Tal. Mulshi.

Sir,

With reference to above subject, complaints are being received that sewage water, without making any treatment, is being sent in Ram River, as there is no sewage administration in Grampanchayat Bhugaon, Tal. Mulshi.

At present, under Swachha Bharat Mission (Vi) action of doing sewage administration on village level, and making survey of all villages, preparing detailed DPR, preparing budgets, presenting the same, taking technical approval, taking administrative approval & issuing work start orders, and giving technical consultation and giving help, and preparing panels of contractors, NGO's/technical consultation institutions and getting village DPR and budgets.

At present sewage water, without making any treatment, is being sent in Ram River, as there is no sewage administration in Grampanchayat Bhugaon, Tal. Mulshi. Under Swachha Bharat Mission a project will be implemented very soon in the said village. But till the time of starting sewage treatment project under Swachha Bharat Mission, sewage water of the village has been brought upto PMC boundary by closed gutters.

Hence it is requested that PMC sewage water line may be connected to the closed gutters of the village Grampanchayat Bhugaon, Taluka Mulshi, for making further treatment.

Yours faithfully,

Sd/-

Ramesh Chavan(B.P.S.)
Chief Executive Officer,
Zilla Parishad, Pune.



पंचायत समिती मुळशी, पौड,
ग्रामपंचायत विभाग

Email ID- bdomulshi2013@gmail.com



जाक्र.पंस/पंचा/वशी/431/2024

दिनांक - 22/4/2024

प्रति,

मा. मुख्य कार्यकारी अधिकारी
जिल्हा परिषद पुणे

विषय :- ग्रा.पं. भुगांव येथील मलनिस्सारण केंद्रा (S.T.P.) साठी जागा मिळणेबाबत.

संदर्भ :- ग्रामपंचायत भुगाव, ता.मुळशी यांचेकडील प्रस्ताव जा.क्र.105/2024
दिनांक 08/04/2024

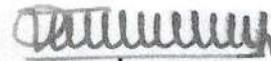
महोदय,

उपरोक्त संदर्भिय विषयान्वये अॅड. कुण ल घारे यांनी रामनदीत घाण पाणी सोडून रामनदीचे पाणी प्रदुषित करत असले बाबत माननीय हरित लवाढ पुणे येथे पी. एम. आर. डी. ए, पुणे मनपा, जिल्हा परिषद पुणे व ग्रामपंचायत भुगांव व भूकूम विरोधात दावा दाखल केलेला आहे. त्या संदर्भात पी.एम.आर. डी.ए, पुणे मनपा व ग्रामपंचायतीमध्ये बैठका झालेल्या आहेत.

सध्या ग्रामपंचायतीकडे मलनिस्सारण केंद्र (S.T.P.) उभारणीसाठी जागेची उपलब्धता नाही. पी.एम.आर.डी.ए, ने मौजे भुगांव, ता. मुळशी, जि.पुणे येथे भौगोलिक दृष्ट्या विचार करून स.नं. 2911/१/२/३/४/५ ह्या जागेवर मलनिस्सारण केंद्रासाठी (S.T.P.) आरक्षण टाकलेले आहे ती जागा ग्रामपंचायतीसाठी उपयुक्त आहे. सदरील जागेत मलनिस्सारण केंद्र उभारल्यास अंदाजे तीस वर्षापर्यंत काही अडचण येणार नाही. आज रोजी ग्रामपंचायत भुगांवची लोकसंख्या अंदाजे तीस हजारपेक्षा जास्त आहे.

दररोज अंदाजे दोन एम.एल.डी. सांडपाण्यासाठी मलनिस्सारण केंद्र उभारणे गरजेचे आहे. तरी आपल्यामार्फत स.नं. 2911/१/२/३/४/५ मधील एक एकर जागा मा. जिल्हाधिकारी साहेब यांच्या मार्फत ग्रामपंचायतीला मिळणेसाठी मा. जिल्हाधिकारी कार्यालयाकडे मंजूरीस्तव आपले स्तरावर योग्य त्या कार्यवाहीस्तव सविनय सादर.

आपला विश्वासू,


(सु. पां. भागवत)

गट विकास अधिकारी (उ.श्रे.)

पंचायत समिती मुळशी (पौड)


24/4/24
आवक टेबल
मध्यवर्ती टपाल कक्ष
जि. प. पुणे.

436

PANCHAYAT SAMITI MULSHI, PAUD

GRAMPANCHAYAT DIVISION

Email ID- bdomulshi2013@gmail.com

O. No. PC/S.B.M./304/2024

Date - 4/3/2024

To,

Hon. Commissioner,

Municipal Corporation, Pune.

Sub:- Regarding getting permission for connecting sewage line of Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune to the drainage line of PMC.

Ref:- Letter No. 53/2024 dated 26.02.2024 of Grampanchayat Bhugaon.
Sir,

With reference to above subject, Grampanchayat Bhugaon is near to the boundary of Bavdhan and Pune Municipal Corporation's drainage line is very near to Grampanchayat's boundary. At present Grampanchayat is doing efforts for erecting Sewage Treatment Plant. Some waste water from grampanchayat's boundary is going in to Ram River.

In this respect, Adv. Kunal Ghare has filed a case in Green Tribunal against PMC, Zilla Parishad, Pune & Grampanchayat Bhugaon, for polluting the river by sending sewage water in Ram River. Hence it is requested that till the erection of sewage treatment plant by Grampanchayat, permission for connecting drainage line of Grampanchayat to the drainage line of PMC may be given.

Yours faithfully,

Sd/-

(S. P. Bhagwat)

Block Development Officer(U.S.)

Panchayat Samiti Mulshi, Paud



पंचायत समिती मुळशी (पौड),

437

पुणे जिल्हा परिषद, पुणे.

ई-मेल: bdomulshi2013@gmail.com



जाक्र.पं.स/एस.बी.एम/301/2028

पुणे, महानगरपालिका
महापालिका आयुक्त कार्यालय
शिवाजीनगर, पुणे-४११००५

दिनांक 4/3/2028

प्रति,

मा.आयुक्त,
महानगरपालिका पुणे

लेखनिक
स्वागतकक्ष

दिनांक 05/03/24
वेळ

विषय - ग्रामपंचायत भुगाव, ता.मुळशी जिल्हा पुणे येथील सांडपाणी मगपा पुणेच्या ट्रेनेज
लाईनला जोडणेची परवानगी मिळावाबाबत.

संदर्भ - ग्रामपंचायत भुगाव यांचे पत्र क्र. ५३/२०२४ दि.२६/०२/२०२४.

महोदय,

उपरोक्त संदर्भीय विषयास अनुसरून कळविणेत येते की, ग्रामपंचायत भुगाव, ता. मुळशी ही
ग्रामपंचायत बाबधन हद्दीलगत असून महानगरपालिकेची ट्रेनेज लाईन ग्रामपंचायतीच्या हद्दीपर्यंत आलेली
आहे. ग्रामपंचायत सध्या मलनिस्सारण प्रकल्प उभारणीसाठी प्रयत्न करित असून ग्रामपंचायत हद्दीतील
काही प्रमाणात सांडपाणी रामनदीत जात आहे.

याबाबत अॅड. कुणाल घारे यांनी माननीय हरित त्वाढाकडे मगपा पुणे, जिल्हा परिषद पुणे,
ग्रामपंचायत भुगाव या विरुद्ध सांडपाणी रामनदीत सांडलेमुळे प्रदुषण होत असलेबाबत केस दाखल
केलेली असून महानगर पालिकेच्या ट्रेनेज लाईनला ग्रामपंचायतीचा मलनिस्सारण प्रकल्प उभारणी पर्यंत
ट्रेनेज लाईन जोडण्यास परवानगी मिळावी ही नम्र विनंती.

आपला विश्वासू

(एस.पी.भागवत)

गट विकास अधिकारी (उ.श्रे.)

पंचायत समिती मुळशी

438

PANCHAYAT SAMITI MULSHI, PAUD

GRAMPANCHAYAT DIVISION

Email ID- bdomulshi2013@gmail.com

O. No. PC/S.B.M./305/2024

Date - 4/3/2024

To,

Hon. Commissioner,

P. M. R. D. A., Pune.

Sub:- Regarding getting land in Ram river bank for erection of Sewage treatment plant of Grampanchayat Bhugaon, Tal. Mulshi, Dist.Pune

Ref:- Letter No. 54/2024 dated 26.02.2024 of Grampanchayat Bhugaon.
Sir,

With reference to above subject it is informed that Grampanchayat Bhugaon is not having own place for erecting sewage treatment plant, hence such plant cannot be erected. Correspondence in this respect was also done previously. In this respect, Adv. Kunal Ghare has filed a case in Green Tribunal against PMC, Zilla Parishad, Pune & Grampanchayat Bhugaon, for polluting the river by sending sewage water in Ram River. If arrangement of place will be done by you, Grampanchayat can erect sewage treatment plant by it's own funds and by other resources.

Your co-operation in this respect is expected, because P.M.R.D.A. is getting half share of grant of Grampanchayat Stamp Duty. Hence it is requested that some place near bridge in Ram river bank and some funds may be given.

Yours faithfully,

Sd/-

(S. P. Bhagwat)

Block Development Officer(U.S.)
Panchayat Samiti Mulshi, Paud



439

पंचायत समिती मुळशी (पौड),

पुणे जिल्हा परिषद, पुणे.

ई-मेल: bdomulshi2013@gmail.com



जाक्र. पं.स/एस.बी.एम/३०५/२०२४

दिनांक ५/३/२०२४

प्रति,

मा.आयुक्त,

पी.एम.आर.डी.ए. पुणे

विषय - ग्रामपंचायत भुगाव, ता.मुळशी जिल्हा पुणे येथील मत्तनिरस्मरण केंद्रासाठी
रामनदी पात्रात जागा मिळणेबाबत.

संदर्भ - ग्रामपंचायत भुगाव यांचे पत्र क्र. ५४/२०२४ दि.२६/०२/२०२४.

महोदय,

उपरोक्त संदर्भीय विषयास अनुसरून कळविणेत येते की, ग्रामपंचायत भुगाव, ता. मुळशी येथे मत्तनिरस्मरण केंद्रासाठी ग्रामपंचायतीकडे स्व.ताची जागा नसल्याने मत्तनिरस्मरण केंद्र उभारता येत नाही. याबाबत पुर्वीही पत्रव्यवहार केलेला होता. सध्या अॅड. कुणाल घारे यांनी माननीय हरित त्वाढ पुणे येथे मांडण्याची रामनदीत काही प्रमाणात सोडत असल्याने रामनदीचे पाणी प्रदुषित होत असलेबाबत केवळ दायत्व केलेली आहे. आपल्या मार्फत जागेची सोय झाल्यास ग्रामपंचायत स्वनिधी व इतर माध्यमातून मत्तनिरस्मरण केंद्र उभारणी करू शकते.

याबाबत आपल्या स्तरावरून सहकार्याची अपेक्षा असून ग्रामपंचायत मुद्रांक शुल्क अनुदानातील ग्रामपंचायतीतील निम्मा हिस्सा हा पी.एम.आर.डी.ए. ला मिळत आहे. तरी मत्तनिरस्मरण केंद्रासाठी रामनदीपात्रात पुत्राजवळ जागा व काही प्रमाणात निधी मिळावा ही नम्र विनंती.

आपला विश्वासू

(एस.पी.भागवत)

गट विकास अधिकारी (उ.श्रे.)

पंचायत समिती मुळशी

०५/०३/२४
आयक/जायक लिपिक
पुणे महानगर प्रदेश विकास प्राधिकरण,
पुणे.

440

PANCHAYAT SAMITI MULSHI, PAUD

GRAMPANCHAYAT DIVISION

Email ID- bdomulshi2013@gmail.com

O. No. PC/PCha/Vashi/431/2024

Date - 22/4/2024

To,

Hon. Chief Executive Officer,

Zilla Parishad,

Pune.

Sub:- Regarding getting land for Sewage Treatment Plant (S.T.P.)
of Grampanchayat Bhugaon.

Ref:- Proposal O. No. 105/2024 dt. 08.04.2024 from Grampanchayat
Bhugaon, Tal. Mulshi.

Sir,

With reference to above subject, Adv. Kunal Ghare had filed a suit at Green Tribunal against P.M.R.D.A., PMC, Zilla Parishad, Pune & Grampanchayat Bhugaon & Bhukum, for making water contamination of Ram River by sending waste water in Ram River. In this connection meetings were arranged in P.M.R.D.A., PMC, & Grampanchayat.

At present there is no place available with Grampanchayat for Sewage Treatment Plant. By making geographical study P.M.R.D.A. has reserved land at S. No. 315/1/2/3/4 of Mouje Bhugaon, Tal. Mulshi, Dist. Pune, for Sewage Treatment Plant. The said place is useful for Grampanchayat. If Sewage Treatment Plant will be erected on this place, there will not be any problem for further 30 years (approx.) At present population of Grampanchayat Bhugaon is more than thirty thousand.

It is necessary to erect Sewage Treatment Plant of 2 M.L.D. per day. Hence it is submitted that one acre land situated at S. No. 315/1/2/3/4/5 may be given to Grampanchayat through Hon. Collector.

Yours faithfully,

Sd/-

(S. P. Bhagwat)

Block Development Officer(U.S.)

Panchayat Samiti Mulshi, Paud

मा. मुख्य कार्यकारी अधिकारी
जिल्हा परिषद, पुणे

यांसकडेस.....

विषय: महानगर पालिका पुणे लगत मनपा हद्दीबाहेरील भूगाव गावचे सांडपाणी पुणे मनपाचे सांडपाणी वाहिनीस जोडणे बाबत.

संदर्भ: १) आपले कार्यालयाकडील जा.क्र. जि.प./स्वभामि/ME/PMC/LWM/१६७/२०२४ दि.
०४/०३/२०२४

२) मा. अतिरिक्त महापालिका आयुक्त (ड) यांची दि. ०२/०४/२०२४ रोजीची जागा पहाणी.

३) दि. ०५/०४/२०२४ रोजीची एकत्रित बैठक.

४) मा. अतिरिक्त महापालिका आयुक्त (ड) यांचे दालनात, दि. २४/०४/२०२४ रोजी झालेली बैठक.

भूगाव व भुकुम ग्रामपंचायत(पौड रस्ता) हद्दीमधील मैलापाण्याच्या वाहिन्या ह्या रामनदी मध्ये सोडलेल्या अमल्याची बाब निदर्शनास आलेली आहे. त्यामुळे सदर ठिकाणी मोठ्याप्रमाणावर मैलापाणी हे कोणतीही प्रक्रिया न करता पुणे महानगरपालिका हद्दीत रामनदीमध्ये मिसळत आहे. सदरचे मैलापाणी, वावधन (बु.) व वावधन (खु.) हद्दीतील रामनदी मधून वाहून पुढे पापाण तलावात मिसळत आहे. भूगाव व भुकुम ग्रामपंचायत हद्दीमधून रामनदी मध्ये येणाऱ्या मैला पाण्यामुळे रामनदी व जमिनीखालील पाण्याचे घात प्रदूषित होत असून नागरिकांच्या आरोग्याच्या दृष्टीने सदर नदीमध्ये मिसळत आहे. त्याअनुषंगी मैलापाणी थांबविणेबाबतच्या तक्रारी पुणे महानगरपालिकेकडे तक्रार प्राप्त झाल्या आहेत.

उपरोक्त विषयांकित बाबत "ग्रा. पं. भूगाव ता. मुळशी या गावातील सांडपाणी पुढील प्रक्रिया करिता महानगर पालिका, पुणेचे बंदिस्त गटारला जोडणी करून पुढील प्रक्रीयास घेण्यात यावे" असे संदर्भ क्र. १ अन्वयेचे पत्र इकडील कार्यालयाकडे प्राप्त झालेले आहे. तसेच उपरोक्त बाबत दि. ०२/०४/२०२४ रोजी मा. अतिरिक्त महापालिका आयुक्त (ड) यांनी स्वतः जागा पाहणी केलेली आहे. तसेच ग्रा.पं. भूगाव ता. मुळशी या गावातील, पुणे महानगरपालिका हद्दीलगत आलेली मलवाहिनी, ही /पुणे महानगरपालिकेच्या मलवाहिनीस तात्पुरत्या स्वरूपात जोडणेबाबतचा प्रस्ताव सादर करणेबाबत संदर्भ क्र. ४ अन्वये झालेल्या बैठकीमध्ये मा. अतिरिक्त महापालिका आयुक्त (ड) यांनी आदेश दिलेले आहे.

तथापी उपरोक्त बाबत खालील बाबींचा खुलासा होणे आवश्यक आहे.

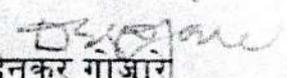
१. ग्रा.पं. भूगाव ता. मुळशी या गावातील, पुणे महानगरपालिका हद्दीलगत आलेली मलवाहिनी, ही पुणे महानगरपालिकेच्या मलवाहिनीला स्वखर्चाने जोडणे.
२. सदरची मलवाहिनी किती कालावधीसाठी जोडणार आहान? याबाबत स्वयंस्पष्ट प्रस्ताव पाठवणे.
३. सदर जोडण्यात येणाऱ्या वाहिनीतून येणारा सांडपाणी शुद्धीकरण करणे करिता येणारा खर्च, पुणे महानगरपालिकेस द्यावा लागेल.

442

- पी.एम.आर.डी.ए. समवेत एकत्रित बैठकीत ठरल्याप्रमाणे STP माठी आवश्यक भूसंपादन प्रस्ताव मा. जिल्हाधिकारी, पुणे यांचेकडे पी.एम.आर.डी.ए. मार्फत पाठविणे.
5. सदरची जागा प्राप्त होण्यास व S.T.P. चे बांधकाम करून ते कार्यान्वित करण्यास, आपणास किती कालावधी लागणार आहे याबाबत पुणे महानगरपालिकेस कळविणे.

तरी उपरोक्त नमूद बाबींचा सविस्तर अहवाल त्वरित मा. महापालिका आयुक्त, पुणे महानगरपालिका, यांचेकडे सादर करण्यात यावा. जेणेकरून उपरोक्त प्रस्तावास मा. महापालिका आयुक्त तथा प्रशासक, पुणे महानगरपालिका यांची आवश्यक मान्यता घेण्याची कार्यवाही करण्यात येईल.

मा.स. कळावे,


दिनकर गोखारे
अधिक्षक अभियंता
मलनिःसारण देखभाल व दुरुस्ती
पुणे महानगरपालिका


प्रतः १) मा. अतिरिक्त महापालिका आयुक्त (इ)
पुणे महानगरपालिका

यांजकडेस माहितीस्तव.....

443

Sewage Maintenance & Repairing Dept.

Pune Municipal Corporation

O. No. 169

Date : 24/4/2024

To,

Hon. Chief Executive Officer,
Zilla Parishad, Pune.

Sub:- Regarding connecting waste water line of Bhugaon, which is outside of Pune Municipal Corporation's boundry, to the waste water line of PMC.

Ref:-1) Your office letter O. No. Z.P./SwaBhami/ME/PMC/LWM/167/2024 dated 04.03.2024

2) Land inspection by Hon. Addl. Municipal Commissioner (E) on 02.04.2024

3) Collective meeting dt. 05.04.2024

4) Meeting held on 24.04.2024 in the office of Add. Municipal Commissioner (E)

It has been noticed that waste water lines in the boundry of Bhugaon & Bhukum Grampanchayat (Paud road) has been sent in Ram River. Hence waste water, without making any treatment, is mixing on large scale at the said spot in the boundry of Pune Municipal Corporation. The said waste water further flows from Bavdhan (Bud.) & Bavdhan (Khu.) from Ram River and further mixing in Pashan lake. Water of Ram river and under water resources are becoming polluted due to this waste water which is coming from Bhukum and boundry of Bhukum Grampanchayat. This is dangerous from the hygenic point of citizens. Hence complaints for stopping this waste water in Ram River has been received by PMC.

With reference to above subject, letter No. 1, as referred above, has been received by this office requesting that " waste wager of Grampanchayat Bhugaon, Tal. Mulshi, may be connected to closed gutters of PMC, for doing further treatment on the same." In this connection, inspection of the land has been done by Hon. Add. Municipal Commissioner (E) on 02.04.2024.

Similarly, in the meeting, referred above in ref. No. 4, Hon. Add. Municipal Commissioner (E) has given orders to submit a proposal for temporary connecting sewage line of Grampanchayat Bhugaon, Tal. Mulshi, to sewage line of PMC.

But it is necessary to get explanation about following points.

1. Sewage line of Grampanchayat Bhugaon, Tal. Mulshi near the boundry of Pune Municipal Corporation is to be connected to Sewage line of PMC, by own expenses.
2. Clear cut proposal about the exact time for which said sewage line will be connected, should be sent.
3. PMC has to make the expenses for treatment to be done on the waste water coming from the said sewage line.
4. Proposal for acquisition of the required land for STP, as decided in the collective meeting with P.M.R.D.A., shall be sent to Hon. Collector, through P.M.R.D.A.
5. It should be informed to PMC that who much time is required for getting the said place, construction of S.T.P. and for starting the same.

Hence, detailed report on the above points shall be submitted to Hon. Commissioner, Pune Municipal Corporation. So that the action of getting required permission to the said proposal by Hon. Commissioner, Pune Municipal Corporation can be taken.

Sd/-

Dinkar Gojare

Suprintendent Engineer

Sewage Maintenance & Repairing

Pune Municipal Corporation

Copy to :- 1) Hon. Addl. Municipal Commissioner (E),

Pune Municipal Corporation.

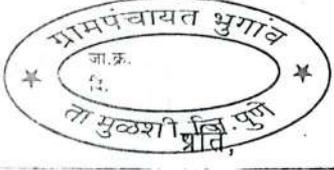
ग्रामपंचायत भुगांव

मु.पो.भुगांव,ता.मुळशी,जि.पुणे - ४१२११५

Email - grampanchayat.bhugaon2013@gmail.com

श्री.प्रताप तुकाराम माने
(ग्रामविकास अधिकारी)

श्री.सोमनाथ निंबक नवले
(प्रशासक)



ग्रामपंचायत भुगांव

दिनांक १९/११/२०२४

दिनांक ३०/११/२०२४

मा.आयुक्त साहेब,
पुणे महानगर पालिका,
पुणे

व्दारा

मा.गटविकास अधिकारी सो (उ.श्रे.)
पंचायत समिती मुळशी

विषय- भुगांव गावाचे सांडपाणी पुणे मनपाचे सांडपाणी वाहिनीस जोडणे बाबत.

संदर्भ - मलनि:सारण देखभाल व दुरुस्ती विभाग पुणे मनपा जा.क्र.१६९ दि.२४/०४/२०२४ चे पत्र.

महोदय,

उपरोक्त विषयी प्रस्ताव सादर करित आहोत की, ग्रामपंचायत भुगांव हद्दीतील सांडपाणी रामनदीत मिसळत असल्याने त्यावर उपाय म्हणून ग्रामपंचायतीचा मलनि:सारण प्रकल्प होईपर्यंत मनपा पुणे हद्दीतील बंद गटाराला जोडणी करून देणे बाबत ग्रामपंचायतीने मा.मुख्यकार्यकारी अधिकारी जि.प.पुणे मार्फत पत्र व्यवहार केलेला होता त्या अनुषंगाने आपणाकडील प्राप्त पत्रानुसार आपणामार्फत काही खुलासा मागविण्यात आला होता तो खालील प्रमाणे सादर करित आहोत.

- १) ग्रा.पं.भुगांव,ता.मुळशी,जि.पुणे हद्दीलगत आलेली मलवाहिनी जोडणी खर्च पुणे मनपा पुणे नी करावा होणारा खर्च ग्रामपंचायत ग्रामनिधीतून अदा करेल.
- २) सदर मलवाहिनी मा.जिल्हाधिकारी साहेब पुणे यांकडून जागा उपलब्ध करून दिल्यानंतर एक वर्षात (S.T.P.) मलनि:सारण केंद्र उभारेल तो पर्यंत मलवाहिनी जोडणेस मान्यता देण्यात यावी.
- ३) सदर मल वाहिनीतून येणारे सांडपाणी शुध्दीकरण करणे खर्च ग्रामपंचायत ग्रामनिधीतून अदा करणेस मान्यता आहे.

तरी सदरील बाबी ग्रामपंचायतीस मान्य असून मलवाहिनी जोडणीस मान्यता द्यावी व जोडणी करून द्यावी ही नम्र विनंती.

ग्रामविकास अधिकारी - प्रशासक
ग्रामपंचायत भुगांव, ता.मुळशी, जि.पुणे

446

GRAMPANCHAYAT BHUGAON

At Po. Bhugaon, Tal. Mulshi, Dist. Pune - 412115

Email ID- grampanchayat.bhugaon2013@gmail.com

Mr. Pratap Tukaram Mane
(Village Development Officer)

Mr. Somnath Trimbak Navle
(Administrator)

Grampanchayat Bhugaon

O. No. 116/2024

Date: 30/4/2024

To,
Hon. Commissioner saheb,
Pune Municipal Corporation,
Pune.

through :

Hon. Block Development Officer Saheb (U.S.)
Panchayat Samiti Mulshi

Sub:- Regarding connecting waste water line of Bhugaon to Waste water line of PMC.

Ref:- Letter O. No. 169 dt. 24.04.2024 of Sewage Maintenance & Repairing Dept., PMC.

Sir,

In respect to the above subject we are submitting a proposal that, as the waste water of Grampanchayat Bhugaon boundry is mixing in Ram River, hence Grampanchayat had done correspondence through Hon. Chief Executive Officer, Z. P. Pune for connecting waste water line of village Bhugaon to the closed gutter of PMC, till the ompletion of Sewage Treatment Plant of Grampanchayat. In this respect, according to your letter, you had asked some explanation. We are submitting the same hereunder.

- 1) The expenses for connecting Sewage line, which is close to the boundary, of Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune, may be done by PMC. Grampanchayat will pay the same from Village funds.
- 2) The said S.T.P. will be erected within one year from the date of getting land from Hon. Collector saheb, Pune. Till that time, consent may be given for connecting the sewage line.
- 3) A permission has been given to make expenses of purification of waste water coming through the said sewage line from Village funds.

Above points are acceptable to Grampanchayat and it is requested that a permission may be given for connecting sewage line.

Sd/-

Sd/-

Vill. Dev. Officer Administrator

Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune

447



पंचायत समिती मुळशी, पौड,
ग्रामपंचायत विभाग

Email ID- bdomulshi2013@gmail.com



जाक्र.पंस/पंचा/वशी/३०८/२०२४
प्रति,

दिनांक - ०२/०५/२०२४

मा.आयुक्त सो.
पुणे महानगर पालिका,
पुणे.

विषय :- भुगाव गावचे सांडपाणी पुणे मनपाचे सांडपाणी वाहिनीस जोडणे
बाबत.

- संदर्भ- 1) मलनिःस्सारण देखभाल व दुरुस्ती विभाग पुणे मनपा जा.क्र.169,
दि.24/04/2024 रोजीचे पत्र.
2) ग्रामविकास अधिकारी तथा प्रशासक ग्रामपंचायत भुगाव यांचेकडील पत्र
जा.क्र.116/दि.30/04/2024

महोदय,

वरील संदर्भाय विषयास अनुसरून ग्रामपंचायत भुगाव यांनी ग्रामपंचायत हद्दीतील सांडपाणी
राम,अनदीत मिसळत असल्याने त्यावर उपाय म्हणून ग्रामपंचायतीचा मलनिःस्सारण प्रकल्प होईपर्यंत
मनपा पुणे मार्फत बंद गटाराला जोडणी करून देणे बाबत ग्रामपंचायतीने मा.मुख्य कार्यकारी अधिकारी
जिल्हा परिषद, पुणे मार्फत पत्र व्यवहार केला होता त्या अनुषंगाने आपण मागणी केलेल्या मुद्द्यांचा
खुलासा ग्रामपंचायत भुगाव यांचेकडून प्राप्त झाला असून सदर खुलासा सोबत जोडून पुढील योग्य त्या
कार्यवाहीसाठी आपणाकडे सादर करित आहे.

आपला विश्वासू

(एस.पी.भागवत)

गट विकास अधिकारी (उ.श्रे.)
पंचायत समिती मुळशी, पौड

प्रत - मा.मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद, पुणे यांना माहितीस्तव व योग्य त्या
कार्यवाहीसाठी सविनय सादर.

पुणे महानगरपालिका
ग्रामपंचायत विभाग, मुळशी, पौड
दिनांक ०२/०५/२०२४

मि.मि.
मि.मि.
मि.मि.

क्रमांक २१५१२४

२१/५/२४
आवक टेबल
मध्यमती टपाल कक्ष
जि. प. पुणे.

मतदान करा !
०२ मे २०२४ (निवडणूक) - २५ - सरासरी
१३ मे २०२४ (निवडणूक) - २६ - मतदान, २५-पुणे, २६-सिख

448

PANCHAYAT SAMITI MULSHI, PAUD

GRAMPANCHAYAT DIVISION

Email ID- bdomulshi2013@gmail.com

O. No. PC/PCha/Vashi/308/2024

Date - 02/05/2024

To,

Hon. Commissioner saheb,
Pune Municipal Corporation,
Pune.

Sub:- Regarding connecting sewage water line of Bhugaon village to the sewage water line of PMC.

Ref:- 1) Letter O. No. 169 dt. 24.04.2024 of Sewage Maintenance & Repairing Dept., PMC.

2) Letter O. No. 116/ dt. 30/04/2024 of Village Development Officer & Administrator Grampanchayat Bhugaon.

Sir,

With reference to above subject, Grampanchayat Bhugaon had done correspondence, through Hon. Chief Executive Officer, Zilla Parishad, Pune, for connecting sewage water line to closed gutter till the completion of Grampanchayat Sewage Treatment Project, by PMC, because waste water of Grampanchayat's boundry is mixing in Ram River. In this connection explanation of points raised by you has been received from Grampanchayat Bhugaon. The same is enclosed herewith and send to you for making further proper actions.

Yours faithfully,

Sd/-

(S. P. Bhagwat)

Block Development Officer(U.S.)

Panchayat Samiti Mulshi, Paud

Copy to : Hon. Chief Executive Officer, Pune Zilla Parishad

humbly submitted for information and further proper action.

449



पंचायत समिती मुळशी, पौड,
ग्रामपंचायत विभाग

Email ID- bdomulshi2013@gmai.com



जाक्र.पंस/पंचा/वशी/30C/2028

प्रति,

दिनांक - 02/06/2028

मा.आयुक्त सो.

पुणे महानगर पालिका,

पुणे.

विषय :- भुगाव गावचे सांडपाणी पुणे मनपाचे सांडपाणी वाहिनीस जोडणे बाबत.

संदर्भ- 1) मलनिःस्सारण देखभाल व दुरुस्ती विभाग पुणे मनपा जा.क्र.169,
दि.24/04/2024 रोजीचे पत्र.

2) ग्रामविकास अधिकारी तथा प्रशासक ग्रामपंचायत भुगाव यांचेकडील पत्र
जा.क्र.116/दि.30/04/2024

महोदय,

वरील संदर्भीय विषयास अनुसरून ग्रामपंचायत भुगाव यांनी ग्रामपंचायत हद्दीतील सांडपाणी राम,अनदीत मिसळत असल्याने त्यावर उपाय म्हणून ग्रामपंचायतीचा मलनिःस्सारण प्रकल्प होईपर्यंत मनपा पुणे मार्फत बंद गटाराला जोडणी करून देणे बाबत ग्रामपंचायतीने मा.मुख्य कार्यकारी अधिकारी जिल्हा परिषद, पुणे मार्फत पत्र व्यवहार केला होता त्या अनुषंगाने आपण मागणी केलेल्या मुद्द्यांचा खुलासा ग्रामपंचायत भुगाव यांचेकडून प्राप्त झाला असून सादर खुलासा सोबत जोडून पुढील योग्य त्या कार्यवाहीसाठी आपणाकडे सादर करित आहे.

आपला विश्वासू

(एस.पी.भागवत)

गट विकास अधिकारी (उ.श्रे.)

पंचायत समिती मुळशी,पौड

प्रत - मा.मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद, पुणे यांना माहितीस्तव व योग्य त्या कार्यवाहीसाठी सविनय सादर.

पुणे महानगरपालिका
सहाय्यक आयुक्त कार्यालय
सिद्धार्थ रोड, पुणे - 411 004

मुख्य कार्यकारी
जिल्हा परिषद

दिनांक 21/1/24

21/1/24
आवक टेबल
मध्यवर्ती टपाल कक्ष
जि. प. पुणे.

मतदान कार्यालय कड्या !
09 मे 2024 (सोमवार) - 24-बारामती
13 मे 2024 (सोमवार) - 24-बारामती, 25-पुणे, 26-शिरूर

450

PANCHAYAT SAMITI MULSHI, PAUD

GRAMPANCHAYAT DIVISION

Email ID- bdomulshi2013@gmail.com

O. No. PC/PCha/Vashi/308/2024

Date - 02/05/2024

To,

Hon. Commissioner saheb,
Pune Municipal Corporation,
Pune.

Sub:- Regarding connecting sewage water line of Bhugaon village to the sewage water line of PMC.

Ref:- 1) Letter O. No. 169 dt. 24.04.2024 of Sewage Maintenance & Repairing Dept., PMC.

2) Letter O. No. 116/ dt. 30/04/2024 of Village Development Officer & Administrator Grampanchayat Bhugaon.

Sir,

With reference to above subject, Grampanchayat Bhugaon had done correspondence, through Hon. Chief Executive Officer, Zilla Parishad, Pune, for connecting sewage water line to closed gutter till the completion of Grampanchayat Sewage Treatment Project, by PMC, because waste water of Grampanchayat's boundry is mixing in Ram River. In this connection explanation of points raised by you has been received from Grampanchayat Bhugaon. The same is enclosed herewith and send to you for making further proper actions.

Yours faithfully,

Sd/-

(S. P. Bhagwat)

Block Development Officer(U.S.)

Panchayat Samiti Mulshi, Paud

Copy to : Hon. Chief Executive Officer, Pune Zilla Parishad

humbly submitted for information and further proper action.

451



पंचायत समिती मुळशी, पौड,
ग्रामपंचायत विभाग

Email ID- bdomulshi2013@gmai.com



जाक्र.पंस/पंचा/वशी/३०७/२०२४

दिनांक - ०२/०९/२०२४

प्रति,

मा.आयुक्त

पुणे महानगर प्रदेश विकास प्राधिकरण

विषय :- ग्रामपंचायत भुगाव, ता.मुळशी, जि.पुणे येथील आपल्या मार्फत आरक्षित केलेली स.नं.513/1/2/3/4/5 मधील एक एकर जागेबाबत.

संदर्भ- ग्रामविकास अधिकारी तथा प्रशासक ग्रामपंचायत भुगाव यांचेकडील पत्र जा.क्र.114/दि.25/04/2024

महोदय,

वरील विषयास अनुसरून ग्रामपंचायत भुगाव संदर्भीय पत्राने कळविलेनुसार ग्रामपंचायत भुगाव येथील सांडपाणी रामनदीत जात असल्याने होत असलेल्या पाणी प्रदुषणाबाबत अड.कुणाल घारे यांनी हरीत लवादाकडे म.न.पा.पुणे, जिल्हा परिषद पुणे, पी.एम.आर.डी.ए. पुणे, ग्रामपंचायत भुगाव व ग्रामपंचायत भुकूम यांचे विरुद्ध दावा दाखल केलेला आहे. तथापि पी.एम.आर.डी.ए. पुणे मार्फत स.नं.315/1/2/3/4/5 मधील जागेवर मलनिस्सारण केंद्रासाठी आरक्षण टाकलेले आहे परंतु त्याच जागेवर STP प्लॅन्ट टाकलेसाठी ग्रामपंचायतीने मा.जिल्हाधिकारी यांचेकडे मागणी केलेली आहे.

तरी सदरची जागा मलनिस्सारण केंद्रासाठी (STP) भौगोलिक दृष्ट्या योग्य असल्याने सदर जागा मिळणेसाठी आपले मार्फत मा.जिल्हाधिकारी, पुणे यांसकडे शिफारस होणेस नम्र विनंती.

आपला विश्वासू


(एस.पी.मांगवत)

 गट विकास अधिकारी (उ.श्रे.)
पंचायत समिती मुळशी, पौड

प्रत - मा.मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद, पुणे यांना माहितीस्तव व योग्य त्या कार्यवाहीसाठी सविनय सादर.


21/5/24
आवक टेबल
मध्यवर्ती टपाल कक्ष
जि. प. पुणे.


21/5/24
आवक / जावक लिपिक
पुणे महानगर प्रदेश विकास प्राधिकरण,
पुणे.

452

PANCHAYAT SAMITI MULSHI, PAUD

GRAMPANCHAYAT DIVISION

Email ID- bdomulshi2013@gmail.com

O. No. PC/PCha/Vashi/307/2024

Date - 02/05/2024

To,

Hon. Commissioner,

Pune Metropolitan Region Development Authority.

Sub:- Regarding getting one acre land situated at Sr. No. 513/1/2/3/4/5 Grampanchayat Bhugaon, Tal. Mulshi, Dist. Pune, which is reserved through you.
of Grampanchayat Bhugaon.

Ref:- Letter O. No. 114/25.04. by Village Development Officer & Administrator Grampanchayat Bhugaon.

Sir,

With reference to above subject, Grampanchayat Bhugaon has informed by it's above referred letter that- Adv. Kunal Ghare had filed a suit at Green Tribunal against P.M.R.D.A., PMC, Zilla Parishad, Pune & Grampanchayat Bhugaon & Bhukum, for making water pollution of Ram River by sending waste water in Ram River. In this connection meetings were arranged in P.M.R.D.A., PMC, & Grampanchayat.

At present there is no place available with Grampanchayat for Sewage Treatemnt Plant. P.M.R.D.A. has reserved land at S. No. 315/1/2/3/4 of Mouje Bhugaon, Tal. Mulshi, Dist. Pune, for Sewage Treatment Plant. The Grampanchayat has submitted a demand to Hon. Collector for getting place in the said land for erecting STP.

As the said land is geographically proper for STP, it is requested that a recommendation for getting the said land may be send to Hon. Collector through you.

Yours faithfully,

Sd/-

(S. P. Bhagwat)

Block Development Officer(U.S.)
Panchayat Samiti Mulshi, Paud

Copy to : Hon. Chief Executive Officer, Pune Zilla Parishad

humbly submitted for information and further proper action.